

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 82 of 2020

&

I.A. No. 1344 of 2020

In the matter of:

Baby Mathew & Anr.

....Appellants

Vs.

Mar Jacob Thoomkuzhy & Ors.

....Respondents

Present

For Appellants: Mr. UK Chaudhary, Sr. Advocate alongwith Ms. Manisha Chaudhary, Mr. Prince Jose and Mr. Mansumyer Singh.

For Respondents: Mr. Manoj Menon, Advocate for R-1 to R-4.

Mr. KS Ravichandra & Ms. S. Manjula Devi, Advocates for R-5 to R-10.

With

Company Appeal (AT) No. 98 of 2020

In the matter of:

Biju George & Ors.

....Appellants

Vs.

Jeevan Telecasting Corporation Ltd. & Ors.

...Respondents

Present

For Appellants: Mr. KS Ravichandra & Ms. S. Manjula Devi, Advocates.

For Respondents: Mr. UK Chaudhary, Sr. Advocate alongwith Ms. Manisha Chaudhary, Mr. Prince Jose, Advocates for R-1 & R-6.

Mr. K. Manoj Menon, Advocate for R-2 to R-5.

ORDER

(Virtual Mode)

04.09.2020: Heard the Learned Sr. Counsel for the Appellant in Company Appeal (AT) No. 82 of 2020 & I.A. No. 1344 of 2020, in 'Part'. For continuation, the Registry is directed to List the matter on 8th September, 2020 at 2:00 PM.

In the meanwhile, the Learned Counsel for the Appellants is required to send the 'Compilation Judgments' on behalf of the Appellants to the Learned Counsel for the Respondents No. 1 to 4 and Respondents No. 5 to 10 through email today itself.

The Registry is directed to list the Company Appeal (AT) No. 98 of 2020 matter alongwith Company Appeal (AT) No. 82 of 2020 on **8th September, 2020** at **2:00 PM**.

In the meanwhile, the Learned Counsel for the Appellants are permitted to file the 'Additional Volume of Paper Book' with reference to 'Press Notes', 'Guidelines' issued by the Ministry of Information & Broadcasting, and the 'Minutes of the General Body Meeting dated 27.02.2019' alongwith the 'Memo of Annexures and coupled with Written Synopsis'.

It is also represented on behalf of the Appellants that the copies of the aforesaid material papers were supplied to the Learned Counsel for the Respondents.

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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